Sub-Committee VI (Civil - III)

1.	Shri Adhir Ranjan Chowdhury	Chairperson
2.	Shri Subhash Chandra Baheria	Convenor
3.	Dr. Sudhanshu Trivedi	Member
4.	Dr. Satya Pal Singh	Member
5.	Shri Tiruchi Siva	Member
6.	Shri Balashowry Vallabbhaneni	Member
7.	Dr. K. Laxman	Member
8.	Shri Ram Kripal Yadav	Member

* Allocation of subjects shall be notified separately.

No.7148 Legislative Branch-I

Progress of Bills during the week ended on Friday, the 28th July, 2023

Sl. No.	Title of the Bill	Member-in-charge	Remarks
1	2	3	4
1.	The DNA Technology (Use and Application) Regulation Bill, 2019	Dr. Jitendra Singh	Withdrawn on 24.7.2023.
2.	The National Nursing and Midwifery Commission Bill, 2023	Dr. Mansukh Mandaviya	Introduced on 24.7.2023. Passed on 28.7.2023.
3.	The National Dental Commission Bill, 2023	Dr. Mansukh Mandaviya	Introduced on 24.7.2023. Passed on 28.7.2023.
4.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023	Dr. Virendra Kumar	Introduced on 24.7.2023.
5.	The Biological Diversity (Amendment) Bill, 2022, as Reported by Joint Committee	Shri Bhupender Yadav	Passed, as amended, on 25.7.2023.
6.	The Multi-State Co-operative Societies (Amendment) Bill, 2023, as Reported by Joint Committee	Shri Amit Shah	Passed on 25.7.2023.

7.	The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022, as returned by Rajya Sabha with amendments	Shri Arjun Munda	The Bill, as passed by Lok Sabha, and returned by Rajya Sabha, with amendments was laid on the Table of Lok Sabha on 26.7.2023.
8.	The Registration of Births and Deaths (Amendment) Bill, 2023	Shri Amit Shah	Introduced on 26.7.2023.
9.	The Jammu and Kashmir Reservation (Amendment) Bill, 2023	Shri Amit Shah	Introduced on 26.7.2023.
10.	The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	Shri Amit Shah	Introduced on 26.7.2023.
11.	The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	Dr. Virendra Kumar	Introduced on 26.7.2023.
12.	The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	Shri Arjun Munda	Introduced on 26.7.2023.
13.	The Mines and Minerals (Development and Regulation) Amendment Bill, 2023	Shri Pralhad Joshi	Introduced on 26.7.2023. Passed on 28.7.2023.
14.	The Forest (Conservation) Amendment Bill, 2023, as Reported by Joint Committee	Shri Bhupender Yadav	Passed on 26.7.2023.
15.	The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022, as returned by Rajya Sabha with amendment	Shri Arjun Munda	The Bill, as passed by Lok Sabha, and returned by Rajya Sabha with amendments was laid on the Table of Lok Sabha on 27.7.2023.
16.	The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023	Shri Pralhad Joshi	Introduced on 27.7.2023.
17.	The Jan Vishwas (Amendment of Provisions) Bill, 2023, as Reported by Joint Committee	Shri Piyush Goyal	Passed on 27.7.2023.
18.	The Repealing and Amending Bill, 2022	Shri Arjun Ram Meghwal	Passed, as amended, on 27.7.2023.

19.	The Cinematograph (Amendment) Bill, 2023, as passed by Rajya Sabha	Shri Anurag Singh Thakur	The Bill, as passed by Rajya Sabha, was laid on the table of Lok Sabha on 28.7.2023.
20.	The Indian Institutes of Management (Amendment) Bill, 2023.	Shri Dharmendra Pradhan	Introduced on 28.7.2023.

UTPAL KUMAR SINGH Secretary General